

[Shri Tyagi]

point was contact established with that plane?

Shri Krishna Menon: It had all the usual communication facilities that a Dakota has—no more and no less. It was on a normal supply dropping mission. The information in regard to the area and other details are marked on my paper as 'classified'; so I am unable to give any more information.

Shri M. R. Krishna (Karimnagar—Reserved-Sch. Castes): May I know whether this aircraft was carrying supplies to be dropped on the border?

Dr. Ram Subhag Singh (Sasaram): That is what he said.

Shri Krishna Menon: What is exactly what I said. The information in regard to the location and direction is marked 'classified' and therefore, I am not able to give any more information at this stage.

Mr. Speaker: It was carrying supplies to those in the border. I do not give my consent to this adjournment motion.

12.09 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

POOLING ARRANGEMENTS BETWEEN THE INDIA BRITISH AND EUROPEAN SHIPPING COMPANIES

Shri Raghunath Singh (Varanasi): Sir, under Rule 197, I beg to call the attention of the Minister of Transport and Communications to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The pooling arrangements between the India, British and European Shipping Companies".

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): From information available to the Government it is understood that since

March, 1960, the Indian Lines operating liner services in the India/UK/Continent trade had been carrying on negotiations with the representatives of the concerned Conferences in order to arrive at a mutual agreement in regard to the share to be allocated in the coming years to Indian Lines of the Conferences both in the India/UK and India/Continent trades. These negotiations are reported to have resulted in the following broad agreements being reached in November 1960:—

- (1) *India/UK trade:* Indian Lines will initially be entitled to a share of 30 per cent of the money pool with an escalation increase of 1 per cent per year going upto 40 per cent in 10 years.
- (2) *India/Continent trade:* The Indian Lines will be entitled to a share of 40 per cent of the money pool.

The pooling arrangements have come into force with effect from the 1st January, 1961.

12.11 hrs.

PAPERS LAID ON THE TABLE

SHIPPING DEVELOPMENT FUND (LOANS) RULES

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Sir, I beg to lay on the Table a copy of the Shipping Development Fund (Loans) Rules, 1961 published in the Notification No. G.S.R. 494, dated the 8th April, 1961 under sub-section (3) of Section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-2924/61].

STATEMENT re: SETTING UP OF KRISHNA-GODAVARI COMMISSION

The Deputy Minister of Irrigation and Power (Shri Hathi): Sir, I beg to lay on the Table a statement on